

MR. DEPUTY-SPEAKER: They are all under consideration. (*Interruptions*). Privilege motions should not be read here.

(*Interruptions*).\*

MR. DEPUTY-SPEAKER: I think I have satisfied all of you. We will go to the next item. (*Interruptions*). That is all over. I have gone to the next item Papers to be laid on the Table. (*Interruptions*). I am not permitting anybody. Please don't record anything.

(*Interruptions*)\*

12.10 hrs.

#### PAPERS LAID ON THE TABLE

Annual Report of and Review on Indian Council of Historical Research for 1979-80.

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI-MATI SHEILA KAUL): I beg to lay on the Table:—

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Historical Research, New Delhi, for the year 1979-80 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Council of Historical Research, New Delhi, for the year 1979-80.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the documents mentioned at (1) above.

[Placed in Library. See No. LT-2312/81].

Annual Report etc. of National Cancer Research Centre, Calcutta for 1978-79.

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): I beg to lay on the Table:

(1) A copy of the Annual Report (Hindi and English versions) of the National Cancer Research Centre, Calcutta, for the year 1978-79 along with Audited Accounts.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-2313/81].

Notifications under Government Savings Banks Act, Government Savings Certificates Act and Post Office Savings Banks Rules.

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): I beg to lay on the Table:

(1) A copy of the Post Office Savings Banks (Amendment) Rules, 1981 (Hindi and English versions) published in Notification No. GSR 206(E) in Gazette of India dated the 25th March, 1981, under sub-section (3) of section 15 of the Government Savings Banks Act, 1873.

(2) A copy of the Post Office Saving Certificates (Amendment) Rules, 1981 (Hindi and English versions) published in Notification No. GSR 222(E) in Gazette of India dated the 28th March, 1981, under sub-section (3) of section 12 of the Government Savings Certificates Act, 1959.

(3) A copy of Notification No. GSR 207(E) (Hindi and English versions) published in Gazette of India dated the 25th March, 1981

notifying rate of interest on Security Deposit Account, issued under rule 9 of the Post Office Savings Banks Rules, 1965.

[Placed in Library. See No. LT-2314/81].

Correction of answer to S.Q. No. 57 dated 19-2-1981 re Giridih—Ranchi Road Railway Line.

**THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN):** I beg to lay on the Table a statement (Hindi and English versions) correcting the Hindi version of the Answer given on the 19th February, 1981 to Starred Question No. 57 by Shri R. L. P. Verma regarding Giridih-Ranchi Road Railway Line.

#### Statement

The following answer was given to Starred Question No. 57, regarding Giridih-Ranchi Road Railway line by Shri R. L. P. Verma on 19-2-1981.

“(a) to (c): A reconnaissance engineering-cum-traffic survey for this BG link was carried out by Eastern Railway and report has been received. The report is under examination.”

However while rendering the Hindi version the following reply appeared inadvertently which is regretted:—

“(a) to (c): A reconnaissance engineering-cum-traffic survey for this BG link was carried out by Eastern Railway and report has been received. *Prima facie* it appears that the project will not be financially viable. Therefore for development of this backward area survey for an alternative BG link from Ranchi to Ranchi Road-Hazaribag Town, Hazaribagh Road-Giridih is being considered for inclusion in the budget for 1981-82.”

12.12 hrs.

## PUBLIC ACCOUNTS COMMITTEE

### Twelfth Report

**SHRI CHANDRAJIT YADAV** (Azamgarh): I beg to present the Twelfth Report (Hindi and English versions) of the Public Accounts Committee on Action Taken by Government on the recommendations contained in the Hundred and Twenty-third Report of the Public Accounts Committee (Sixth Lok Sabha) on Voluntary Disclosure of Income and Wealth Scheme, 1975.

**MR. DEPUTY-SPEAKER:** Calling Attention—Shri B. V. Desai. Other things will not go on record.

(Interruptions).\*

**MR. DEPUTY-SPEAKER:** There is actually a vacuum. How can you raise a point of order?

(Interruptions)\*

**MR. DEPUTY-SPEAKER:** I have gone to item 8—Calling Attention.

(Interruptions)\*\*

**MR. DEPUTY-SPEAKER:** All these things will not go on record. I am not permitting. Shri B. V. Desai.

(Interruptions)

**MR. DEPUTY-SPEAKER:** You can meet me in my Chamber, Mr. Lakkappa.

**SHRI SATYASADHAN CHAKRABORTY** (Calcutta South): I have given an adjournment motion regarding shortage of food in Tripura.

**MR. DEPUTY-SPEAKER:** Demands of the Agriculture Ministry are coming. And Calling Attention is also under consideration.

**SHRI SATYASADHAN CHAKRABORTY:** Are you accepting Calling Attention on this?